GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA

UNSTARRED QUESTION NO:2298
ANSWERED ON:27.03.2012
FORENSIC STAFF
Bajwa Shri Partap Singh

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is a shortage of forensic staff required to solve complex cases in the police department;

(b) if so, the details thereof;

(c) the steps being taken to train officials regarding proper recording of evidence;

(d) whether there is any proposal to impart quality training to investigation and forensic teams of various police forces; and

(e) if so, the details thereof and the time by which such training is likely to be provided?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a): 'Police' being a State subject as per VIIth Schedule of the Constitution of India, the matter falls within the purview of the States. No such data is maintained at Centre level.

(b): Does not arise.

(c) to (e): 'Police' being a State subject as per VIIth Schedule of the Constitution of India, the matter falls within the purview of the States. So far as Union Government is concerned, Bureau of Police Research and Development (BPR&D) has three Institutes called 'Central Detective Training Schools' located at Kolkata, Hyderabad and Chandigarh that conduct courses on subjects of Scientific Investigation. Ministry of Home Affairs has started two new Central Detective Training Schools (CDTS) at Ghaziabad (UP) and Jaipur (Rajasthan) from 16.01.2012. Lok Nayak Jaiprakash Narayan Institute of Criminology and Forensic Science (LNJN NICFS) is engaged in education, research and training in the fields of Criminology and Forensic Science. Apart from this Central Forensic Science Laboratories (CFSLs) under Directorate of Forensic Science Services (DFSS) also organizes specialized training courses for Police Officers from time to time as and when requirements are placed by the Investigating Agencies. DFSS also provides support to CDTS in organizing training on Scientific Investigations as and when required for.